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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 21/BB/2021	For admission	Sec 9 of I & B Code 2016	M/s KAP[India] Projects and Construction s Pvt Ltd	Ricab Chand , adv	M/s Aishwarya heights Infra Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Advocate for Operational Creditor

Kumara

- 9590313936

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Kumara, learned Counsel for the Petitioner.

Issue Notice. Registry is directed to issue notice to the MD of the Company and also to the Company, through email and the Petitioner is also permitted to take notice to the MD of the Company and also the Company, through authorized email and as well as by Speed Post along with Company Petition and material paper and submit the proof of service before the next date of hearing.

Post the case on **07.04.2021.**

[Signature]

MEMBER(T)

[Signature]

MEMBER(J)

Verified
Puja

[Signature]
Court Officer